NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. SIVAKUMAN

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For Pelitions

Por Cibi Vishnu

<u>ORDER</u>

Counsel for petitioner present. Counsel for R1, R2, R3 & R5 present. Counsel for petitioner stated that they have sent a proposal for settlement through e-mail and a copy of the same is furnished to the counsel today. Counsel for respondents prayed time for seeking instructions from his client in this regard. Time extended at request. Put up on 09.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc